

SUMMONS

Summons for the Two Hundred and Eleventh Session of the Rajya Sabha was issued to the Members on the 27th July, 2007.

DURATION OF THE SESSION

The Two Hundred and Eleventh Session of the Rajya Sabha commenced on the 10th August, 2007. The sittings of the House fixed for the 27th August and 3rd September, 2007, were cancelled on the recommendations of the Business Advisory Committee. The House was scheduled to terminate on the 14th September, 2007, but it was adjourned *sine die* on the 10th September, 2007. The House sat for 17 days and the actual hours of sittings were 43 hours and 48 minutes (excluding recess intervals). The House was prorogued by the President on the 11th September, 2007.

NATIONAL ANTHEM

On the 10th August, 2007, National Anthem was played.

(Time taken: 01 Minute)

OBITUARY REFERENCES

Obituary References were made in the House during the Session as detailed below: —

Sl.No	Date	Person in respect of whom reference was made	<u>Time taken</u>	
			Hrs.	Mts.
1.	10-08-2007	Shri Chandra Shekhar, former Prime Minister of India, (ex-Member)	0-04	Th ref ob Me mā mē de res of Sh Mii Ho da
2.	14-08-2007	Shri Shankarrao Bajirao Bobdey (ex-Member)	0-03	Th ref ob Me mā mē de
3.	29-08-2007	Shri Jagdish Prasad Mathur, (ex- Member)	0-02	Th ref ob Me mā mē de
4.	05-09-2007	Shri Ashis Sen (ex-Member)	0-04	Th ref

5. -do- Shri Banarsi Das Gupta (ex-Member) Ho
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Total:



QUESTIONS

380 Starred Questions were put down in the List of Questions for oral answers out of which 29 Questions were orally answered and answers to remaining ones were laid on the Table of the House.

*(Time
taken: 6 Hrs. 03 Mts.)*

2913 Unstarred Questions were put down in the List of Questions, out of which 1 Question was withdrawn and answers to remaining ones were laid on the Table of the House.

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

Statement correcting answer to question as detailed below was made during the Session: —

Date	Subject	Ministry/ Department	Name of the Minister	<u>Time taken</u> Hrs.Mts.
13-08- 2007	Correcting the reply given in the Rajya Sabha on the 14 th August, 2007 to Unstarred Question 2024 regarding 'Quantum of bauxite in Chhattisgarh'.	Mines	Dr. T. Subbarami Reddy	0-01
			Total :	<u>0-01</u>

PAPERS LAID ON THE TABLE

861 Papers were laid on the Table during the Session. Some of the important papers that were laid are detailed below: —

Sl. No.	Date	Subject
1.	13-08-2007	The State Bank of India (Amendment) Ordinance, 2007 (No.5 of 2007), promulgated by the President on the 21 st June, 2007.
2.	13-08-2007	The National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007 (No.6 of 2007), promulgated by the President on the 29 th January, 2007.
3.	17-08-2007	Eighth Progress Report on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto.
4.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No. 14 of 2007) Union Government (Civil)- Performance Audit of Educational Development of Scheduled Castes and Scheduled Tribes (Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs);
5.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No. 19 of 2007) Union Government (Civil)- Performance Audit of Procurement of Stores and Machinery in Ordnance Factories – (Ministry of Defence); and
6.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No.21 of 2007) Union Government (Civil)- Performance Audit of Functioning of

Sl. No.	Date	Subject
		Commercial Wings in the Indian Missions/Posts abroad - (Ministry of External Affairs and Department of Commerce).
7.	10-09-2007	Annual Report of the Central Information Commission (CIC), for the year 2005-2006, under sub-section (4) of section 25 of the Right to Information Act, 2005.

(Total Time taken: 20 Mts.)

REPORTS/STATEMENTS OF THE COMMITTEES PRESENTED/LAID ON THE TABLE

The following Reports/Statements of various Committees were presented/laid on the Table: —

<i>Date</i>	<i>Report/Statement</i>
<i>Committee on Empowerment of Women</i>	
13-08-2007	12 th Report
14-08-2007	13 th Report
<i>Committee on Papers Laid on the Table</i>	
14-08-2007	109 th Report
<i>Committee on Industry</i>	
14-08-2007	203 rd Report
<i>Committee on Home Affairs</i>	
16-08-2007	128 th Report and Evidence
<i>Committee on Transport, Tourism and Culture</i>	
16-08-2007	121 st and 122 nd Report
05-09-2007	123 rd Report
<i>Committee on Defence</i>	
16-08-2007	19 th to 21 st Reports [*]
17-08-2007	22 nd & 23 rd Reports ^{**} and Action Taken Statements

16-08-2007 *Committee on Food, Consumer Affairs and Public Distribution*
20th Report

Committee on Labour

16-08-2007 22nd Report
23rd and 24th Report
05-09-2007

Committee on Personnel, Public Grievances, Law and Justice

17-08-2007 21st Report
06-09-2007 22nd Report
23rd Report
07-09-2007

Committee on Human Resource Development

17-08-2007 196th to 198th Report

Committee on Chemicals and Fertilizers

17-08-2007 20th Report

Committee on Commerce

20-08-2007 83rd Report

Committee on Agriculture

20-08-2007 32nd Report

Committee on Information Technology

21-08- 47th to 49th Reports

2007 50th Report
07-09-
2007

Committee on Public Accounts

21-08- 48th and 46th Report
2007 49th and 52nd Report
22-08- 50th and 53rd Report
2007 51st and 54th Report
23-08- 55th Report
2007 Action Taken Statements
24-08-
2007
30-08-
2007
31-08-
2007


21-08- *Committee on Welfare of Scheduled Castes and*
2007 *Scheduled Tribes*
22-08-
2007 Study Tour Report
23-08- Action Taken Statements
2007 23rd Report

Committee on Coal and Steel

22-08- 27th Report
2007

Committee on Privileges

24-08- 48th to 50th Reports
2007

30-08- 
2007 *Committee on Finance*

57th Report

Committee on Subordinate Legislation

05-09-
2007 169th and 170th Report

Committee on Social Justice and Empowerment

06-09-
2007 27th, 28th Report and Action Taken Statement

Committee on Urban Development

06-09-
2007 23rd and 24th Report

Indian Parliamentary Participation at International Conference

07-09-
2007 Report on the Participation of Indian Parliamentary Delegation at the 116th Assembly of Inter-Parliamentary Union (IPU) held at Nusa Dua, Bali (Indonesia) from 29th April to 4th May, 2007.

Committee on Health and Family Welfare

07-09-
2007 24th Report and Evidence

Committee on Railways

07-09-
2007 28th to 31st Reports

Committee on Energy

07-09-
2007 21st Report

(Total time taken: 39 Mts.)

FELICITATIONS TO THE CHAIRMAN

On the 13th August, 2007, Dr. Manmohan Singh, Prime Minister and Leader of the House; Shri K. Rahman Khan, Deputy Chairman; Shri Jaswant Singh, Leader of Opposition and leaders of various parties/groups and some Members offered felicitations to the Chairman

The Chairman thanked the Prime Minister and other members for the felicitations.

(Time taken: 1 Hrs. 44 Mts.)

FELICITATIONS TO SHRI SHYAM BENEGAL

On the 14th August, 2007, the Deputy Chairman, on behalf of the House and on his own behalf, offered felicitations to Shri Shyam Benegal for being chosen for the Dada Saheb Phalke Award.

FELICITATIONS TO THE INDIAN FOOTBALL TEAM

On the 30th August, 2007, The Chairman, on behalf of the whole House and on his own behalf, congratulated the Indian Football team for winning the International Nehru Cup against Syria on Wednesday, the 29th August, 2007.

(Time taken: 01 Mts.)

* These Reports were presented to the Hon'ble Speaker, Lok Sabha, under Direction 71A of the Directions by the Speaker on the 20th July, 2007 and the Hon'ble Chairman, Rajya Sabha, was informed accordingly on the same date.

** These Reports were presented to the Hon'ble Speaker, Lok Sabha, under Direction 71A of the Directions by the Speaker on the 20th July and 3rd August, 2007, respectively, and the Hon'ble Chairman, Rajya Sabha, was informed accordingly on the same dates.

FELICITATIONS TO THE INDIAN HOCKEY TEAM

On the 10th September, 2007, the Deputy Chairman, on behalf of the whole House and on his own behalf, congratulated the Indian Hockey team for winning the Asia Cup against South Korea on Sunday, the 9th September, 2007.

RULING BY THE CHAIR

On the 20th August, 2007, the Chairman gave the following ruling on the notices received by him under Rule 168 of the Rules of Procedure and Conduct of Business in the Council of States:

“I have received several notices under Rule 168 on matters pertaining to the Indo-US Nuclear Agreement.

On scrutiny of these notices, I have found that in some of the Motions a demand has been made to disapprove or reject the agreement or have a vote of the House on it. In other cases a demand has been made for renegotiation of the agreement. There are other Notices of Motions, again, under Rule 168, in which a demand has been made to have a discussion on the Agreement.

Since it is not a constitutional obligation for the Executive to have the approval of Parliament on any international treaty or agreement, admittance of these motions which involve approval of Parliament would not be in order. I am, therefore, converting these Notices into Notices for discussion under Rule 176. The Business Advisory Committee has already identified this subject for discussion.”

REFERENCES BY THE CHAIR

1. REFERENCE TO THE VICTIMS OF TWIN BOMB BLASTS IN HYDERABAD.

On the 29th August, 2007, the Chairman made a reference to the twin bomb blasts that occurred in Hyderabad on the 25th August, 2007 thereby killing more than 40 persons and causing injury to more than 50 persons and condemned these senseless acts of terrorism.

The House observed silence, all Members standing, as a mark of respect to the memory of those who lost their lives in these tragedies.

2. On the 10th September, 2007, the Deputy Chairman made a reference to the victims of a truck accident that occurred on the 7th September, 2007 in Rajasamand district of Rajasthan, resulting in death of more than 80 people and causing injuries to 60 others.

The Deputy Chairman also made a reference to the victims of an accident that occurred on the 9th September, 2007 at a Bridge construction site in Hyderabad, resulting in the death of 10 people.

The House observed silence, all Members standing, as a mark of respect to the memory of those who lost their lives in these tragedies.

INFORMATION TO THE HOUSE

On the 21st August, 2007, Shri Pranab Mukherjee, Minister of External Affairs, shared the contents of the statement that was received from the India's Ambassador in Washington DC.

RETIREMENT OF DR. YOGENDRA NARAIN AS SECRETARY-GENERAL, RAJYA SABHA

On the 10th September, 2007, the Chairman informed the House about the retirement of Dr. Yogendra Narain from the Office of the Secretary-General, Rajya Sabha and expressed appreciation for the distinguished services rendered by him to Rajya Sabha. He also announced that pending the appointment of a new Secretary-General, Shri N.C. Joshi, Additional Secretary, Rajya Sabha Secretariat would look after the work of the Secretary-General.

SUBMISSIONS BY MEMBERS

I. On the 22nd August, 2007, the following members made submissions regarding reported remarks on the Indo-US nuclear deal made by the Indian Ambassador in Washington, D.C., USA:—

- (1) Shri Yashwant Sinha
- (2) Shri V. Narayanasamy
- (3) Shri Amar Singh
- (4) Shri Prasanta Chatterjee
- (5) Dr. V. Maitreyan
- (6) Shri D. Raja
- (7) Prof. Ram Deo Bhandary
- (8) Shri Ravula Chandra Sekar Reddy
- (9) Shri Digvijay Singh
- (10) Shri R. Shunmugasundaram
- (11) Dr. Barun Mukherjee
- (12) Shri Tariq Anwar
- (13) Shri Sharad Anantrao Joshi

Shri Suresh Pachouri, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs, responded.

II. On the 29th August, 2007, the following members made submissions on the twin bomb blasts that occurred in Hyderabad on the 25th August, 2007:—

1. Shrimati Sushma Swaraj
2. Shri Ravula Chandra Sekar Reddy
3. Shri V. Hanumantha Rao
4. Shri Amar Singh
5. Shri Sitaram Yechury
6. Dr. V. Maitreyan
7. Prof. Ram Deo Bhandary
8. Shri Sharad Yadav
9. Dr. P.C. Alexander
10. Shri Mahmood A. Madani
11. Shri Robert Kharshiing
12. Dr. Bimal Jalan

LEAVE OF ABSENCE

1. On the 13th August, 2007, Shri Pyarimohan Mohapatra (Orissa) was granted leave of absence from sittings of the House from the 14th August to 11th September, 2007.
2. On the 20th August, 2007, Shri Rajeev Shukla (Maharashtra) was granted leave of absence from sittings of the House from the 20th August to 9th September, 2007.
3. On the 21st August, 2007, Shri Urkhao Gwra Brahma (Assam) was granted leave of absence from sittings of the House from the 20th August, 2007 till the end of the current session.
4. On the 23rd August, 2007, Shri Shyam Benegal (Nominated) was granted leave of absence from sittings of the House from the 21st August, 2007 till the end of the current session.
5. On the 29th August, 2007, Shri Rajkumar Dhoot (Maharashtra) was granted leave of absence from sittings of the House from the 20th August to 14th September, 2007.
6. On the 10th September, 2007, Shri Jana Krishnamurthy K. (Gujarat) was granted leave of absence from sittings of the House from the 10th August, 2007 till the end of the current session.

PETITION REPORTED BY SECRETARY-GENERAL

On the 13th August, 2007, Secretary-General reported to the House the receipt of a petition signed by Shri Shivendra Tripathi, a resident of Rewa (Madhya Pradesh) praying for enhancement of pension to veteran and renowned artists living in indigent conditions.

PRESENTATION OF PETITION

On the 16th August, 2007, Miss Anusuiya Uikey presented a petition jointly signed by Ms. Asha Sharma, a resident of Karol Bagh (New Delhi) and Ms. Pratiba Naitthani, a resident of Borivali (Mumbai) praying for national debate and evolving consensus on the implementation of the policy for introduction of sex education in the CBSE affiliated Schools and holding back its introduction until then.

MOTIONS FOR ELECTIONS/APPOINTMENTS OF MEMBERS TO
VARIOUS COMMITTEES/BODIES

Sl. No.	Date	Name of the Committee/Body	<u>Time taken</u> <u>Hrs.Mts.</u>
1.	20-08- 2007	Rehabilitation Council of India	0-01
2.	21-08- 2007	Central Advisory Board of Archaeology (CABA)	0-01
3.	22-08- 2007	Spices Board	0-01
4.	23-08- 2007	Animal Welfare Board of India	0-01
5.	23-08- 2007	Court of the Aligarh Muslim University	0-01
6.	29-08- 2007	Central Advisory Committee for the National Cadet Corps	0-01
7.	10-09- 2007	Joint Committee on Offices of Profit	0-01
8.	-do-	Agricultural and Processed Food Products Export Development Authority (APEDA)	0-01
9.	-do-	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram	0-01
Total:			<u>0-09</u>

MATTERS RAISED WITH PERMISSION

1. On the 14th August, 2007:—

(i) Shrimati Viplove Thakur raised a matter regarding reported collapse of Chakki bridge on the National Highway No.20.

(ii) Shri Prasanta Chatterjee raised a matter regarding Freedom Fighters' Pension to persons who fought in the Naval Mutiny in 1946.

(iii) Shri Ravula Chandra Sekar Reddy raised a matter regarding need to honour the designer of the National Flag.

Shri Suresh Pachouri, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs, responded.

(iv) Shrimati Sushma Swaraj raised a matter regarding alleged merciless beating of women in Jammu.

(v) Shri Praveen Rashtrapal raised a matter regarding reported statement of former Deputy Home Minister of Gujarat.

2. On the 20th August, 2007, Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding Indo-US Civil Nuclear Cooperation Agreement.

3. On the 22nd August, 2007, Shri Tarlochan Singh raised a matter regarding forcible taking over of Gurudwara in Pakistan.

Some other Members also spoke.

4. On the 23rd August, 2007:—

(i) Shri Santosh Bagrodia raised a matter regarding killing of Hindi speaking people in Assam.

Prof. Ram Deo Bhandary and Shri Kalraj Mishra also spoke.

(ii) Shrimati Sushma Swaraj raised a matter regarding ill treatment of Indians in Germany.

(iii) Shri Amar Singh raised a matter regarding issue of pricing of Gas.

Shri Tapan Kumar Sen also spoke.

(iv) Shri Ravula Chandra Sekar Reddy raised a matter regarding decision by Governments of UAE and other Gulf countries to send back Indians.

Shri Vayalar Ravi, Minister of Overseas Indian Affairs, responded.

(v) Shri Abu Asim Azmi raised a matter regarding non-issuance of passport to dependents of certain persons.

5. On the 30th August, 2007:—

(i) Prof. Ram Deo Bhandary raised a matter regarding police atrocities in Bhagalpur, Bihar.

Shri Santosh Bagrodia also spoke.

(ii) Shrimati Brinda Karat raised a matter regarding reported atrocities on Dalits in different parts of the country.

(iii) Shri D. Raja raised a matter regarding need to lift ban on Sea Cucumber fish.

(iv) Shri Shahid Siddiqui raised a matter regarding reported atrocities on minority community in Uttar Pradesh.

(v) Shrimati Sushma Swaraj raised a matter regarding Ram Setu.

Shri T.R. Baalu, Minister of Shipping, Road Transport and Highways, responded.

6. On the 5th September, 2007:—

(i) Shri Prasanta Chatterjee raised a matter regarding attack on a Member of Rajya Sabha.

(ii) Shri Matilal Sarkar raised a matter regarding birth anniversary of Dr. Sarvepalli Radhakrishnan, which is celebrated as Teachers' Day.

7. On the 10th September, 2007:—

(i) Shri Santosh Bagrodia raised a matter regarding reported beating of an innocent muslim boy by police.

(ii) Shri V. Narayanasamy raised a matter regarding supply of arms and ammunitions and defence equipment to Bangladesh by China.

(iii) Shri D. Raja raised a matter regarding reported constitution of an Indo-Sri Lankan High Level Committee on Defence.

(Total Time taken: 1 Hrs. 36 Mts.)

SPECIAL MENTIONS

The following matters of Public Importance were laid on the Table with the permission of the Chair during the Session: —

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
*1.	21-08-2007	Shri Lalit Kishore Chaturvedi	Need to release funds for renovation of National Highways in Rajasthan.	
2.	-do-	Shri Motilal Vora	Concern over the shortage of seeds with Chhattisgarh Seed Development Corporation.	
3.	-do-	Shrimati Brinda Karat	Concern over import of wheat at a high price.	
4.	-do-	Shri Abu Asim Azmi	Concern over delay in Liberhan Commission Report.	0-01
5.	-do-	Shri Santosh Bagrodia	Demand to ban toxic toys.	
6.	-do-	Shrimati N.P. Durga	Need to appoint at least two teachers in every school in the	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
			country.	
7.	-do-	Shri Dharam Pal Sabharwal	Demand to make strict laws to curb smear campaign by Media.	
8.	21-08-2007	Shri Thennala G. Balakrishna Pillai	Demand to take measures to check outbreak of Chikunguniya and Dengue fever in Kerala.	
9.	-do-	Shri Pyarelal Khandelwal	Concern over unprecedented increase in the prices of medicines.	
10.	-do-	Shri Jai Parkash Aggarwal	Need to take advance measures to protect telecom and other services from probable dangers of strong solar rays.	
11.	-do-	Shri Saman Pathak	Demand to improve the condition of National Highways in the North-Eastern region.	
12.	-do-	Shri Moinul Hassan	Demand to re-constitute Jute Advisory Board and Jute Development Council.	0-01

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
13.	-do-	Shri Janardhana Poojary	Concern over havoc caused by floods in Karnataka.	
14.	-do-	Shri Shantaram Laxman Naik	Demand to review guidelines for appointments on compassionate grounds.	
15.	-do-	Shri Tarlochan Singh	Need to take initiative to bring back antiquities of the country from abroad.	
16.	-do-	Miss Pramila Bohidar	Need to improve social and economic status of weaker sections of the society.	
17.	21-08-2007	Shri Ajay Maroo	Concern over shortage of Judges in Jharkhand High Court.	
18.	-do-	Shri Kalraj Mishra	Concern over increasing incidents of corporal punishment in schools.	
19.	-do-	Shri S. Anbalagan	Demand to declare road between Perambalur and Perunthurai in Tamil Nadu as a National Highway.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
20.	-do-	Shri C. Perumal	Concern over soaring prices of cement and other construction materials.	
21.	-do-	Shri Amar Singh	Concern over slow investigation by CBI in the case against officials of Reliance and National Insurance Corporation.	0-01
22.	-do-	Shri Shreegopal Vyas	Demand to formulate Mineral policy in consultation with the State Governments.	
23.	-do-	Shri P.R. Rajan	Demand for allocation of more foodgrains to Kerala.	
24.	-do-	Shri Banwari Lal Kanchhal	Concern over entry of MNCs in the retail trade.	
25.	-do-	Ms. Mabel Rebello	Concern over malnutrition among children.	
26.	-do-	Shri Mangani Lal Mandal	Demand for gauge conversion of railway line in Hajipur region in Bihar.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
27.	22-08-2007	Shri Ali Anwar	Concern over liberal marking in evaluation papers by CBSE.	
28.	-do-	Shri Karnendu Bhattacharjee	Devastation caused by floods in Assam.	
29.	-do-	Shri Tiruchi Siva	Demand to expedite the formation of Railway Division at Salem in Tamil Nadu.	
30.	-do-	Shrimati Supriya Sule	Demand for approval of project proposal for tackling water quality problem through the support of World Bank.	
31.	-do-	Shri O.T. Lepcha	Demand for setting up of railway lines in the State of Sikkim.	0-01
32.	-do-	Shri Vijay J. Darda	Demand for development of non-metro and smaller airports in the country.	
33.	-do-	Shri Ramdas Agarwal	Demand to ban import of marble.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
34.	-do-	Shri Datta Meghe	Concern over serious crisis of electricity in the Vidarbha region of Maharashtra.	
35.	-do-	Shri Mahendra Mohan	Concern over the methods adopted by Banks for recovery of loans.	
36.	22-08-2007	Shri Surendra Lath	Demand to shift the Bharat Petroleum Depot out from Khetrajpur in Sambalpur district, Orissa.	
37.	-do-	Shri Praveen Rashtrapal	Setting up of a C.G.H.S. Dispensary at Gandhinagar in Gujarat.	
38.	-do-	Shri C. Ramachandraiah	Demand to protect the lives of the Backward Classes affected due to the shifting of activities in and around Nandalur (AP) by Railways.	
39.	-do-	Shri Su. Thirunavukkarasar	Abolition of Pudukkottai parliamentary constituency.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
40.	23-08-2007	Shri M.V. Mysura Reddy	Demand to provide stoppage of trains at Yerraguntla and Kadapa Railway Stations in Andhra Pradesh.	
41.	-do-	Miss Anusuiya Uikey	Western Coal Fields of Chindwada District.	
42.	-do-	Shri Suresh Bhardwaj	Demand for central assistance to Himachal Pradesh for damage caused by heavy rains and cloud burst.	0-01
43.	-do-	Shri Rudra Narayan Pany	Demand to re-start super specialization course in Neuro Surgery in the S.C.B. Medical College in Cuttack, Orissa.	
44.	23-08-2007	Shri K. Chandran Pillai	Demand to set up a Southern Gas Grid Project.	
45.	-do-	Dr. Gyan Prakash Pilania	Concern over domestic violence during pregnancy.	
46.	-do-	Shri Laxminarayan	Demand to approve pending	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
		Sharma	proposals of Madhya Pradesh under the Rajiv Gandhi Rural Electrification Scheme.	
47.	-do-	Shri Shahid Siddiqui	Demand to implement recommendations of Sri Krishna Commission Report.	
48.	-do-	Shrimati Syeda Anwara Taimur	Concern over soil erosion caused by the river Brahmaputra.	
49.	-do-	Shri Sanjay Raut	Concern over fake Indian currency and its seizure in neighbouring countries.	
50.	30-08-2007	Shri Lalit Kishore Chaturvedi	Request to release all funds under SGRY to Rajasthan	
51.	-do-	Shri Ali Anwar	Demand to allow students to write in language of their choice.	
52.	-do-	Dr. Gyan Prakash Pilonia	Concern over drug addiction among children in the country.	0-01
53.	-do-	Shri Shahid Siddiqui	Demand for establishment of a memorial in the memory of martyrs	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
			of 1857.	
54.	30-08-2007	Shri Amar Singh	Non-payment of access deficit charges to BSNL and MTNL by Reliance Infocomm Ltd.	
55.	-do-	Shrimati Brinda Karat	Demand for uniform welfare package to all patriotic soldiers who laid down their lives.	
56.	-do-	Shri Mangani Lal Mandal	Demand to construct National Highway No. 57 of the East-West Corridor keeping in view the frequent floods in the region.	
57.	-do-	Shri Tarlochan Singh	Request to allot 100, Lodhi Estate to Jan Sewa Trust founded by Chaudhary Devi Lal to make it a memorial.	0-01
58.	-do-	Shri C. Perumal	Request to enhance the rate of interest on Provident Fund.	
59.	-do-	Ms. Anusuiya Uikey	Concern over melting of coins by unscrupulous elements.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
60.	-do-	Shri Saman Pathak	Demand to address the shortcomings in Tista Hydel Project in Sikkim.	
61.	-do-	Shri Datta Meghe	Demand to set up a Central University in Nagpur.	
62.	-do-	Dr. M.S. Gill	Concern over taking off turbans at the airports in America for identification of visitors.	
63.	30-08-2007	Shri Janardhana Poojary	Concern over restriction on mining of sand along the riverbeds of coastal Karnataka.	
64.	-do-	Shri Matilal Sarkar	Demand for regularization of services of Anganwadi workers.	
65.	-do-	Shri Keshubhai S. Patel	Demand for taking concrete steps for speedy disposal of cases in courts.	
66.	-do-	Shri T.S. Bajwa	Demand for shifting barbed-wire fencing on Indo-Pak border to	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
			extreme border.	
67.	-do-	Shri Rajniti Prasad	Demand for development of cities in Bihar under the Jawaharlal Nehru Urban Renewal Mission.	0-01
68.	-do-	Shrimati Supriya Sule	Demand for approval of proposed Amendment to the Prevention of Food Adulteration Act, 1954 submitted by the Government of Maharashtra.	
69.	-do-	Shri Nand Kishore Yadav	Request for improvement in the Railway Station at Gursahaiganj, District Kannauj (UP).	
70.	-do-	Shri O.T. Lepcha	Need to take effective steps for construction of airport in Pakyang, near Gangtok in Sikkim.	
71.	-do-	Shri Kalraj Mishra	Concern over extinction of local breeds of bovine animals in the country.	
72.	30-08-	Shrimati N.P. Durga	Urgent need to take measures to	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
	2007		reduce atrocities on children.	
73.	-do-	Shri Shantaram Laxman Naik	Demand to declare Goa as an independent Telecom Circle and also as an independent Postal Circle .	
74.	-do-	Shri K.B. Shanappa	Demand for re-opening the Kurkunta Unit of Cement Corporation of India in Gulbarga, Karnataka.	
75.	-do-	Shri Abu Asim Azmi	Demand for improvement in services of local trains in Mumbai.	
76.	31-08- 2007	Shri Brij Bhushan Tiwari	Concern over denial of loans by the Punjab National Bank in Siddharthanagar district of Uttar Pradesh.	
77.	-do-	Shri Karnendu Bhattacharjee	Need to explore alternative sources of energy.	0-01
78.	-do-	Shri Santosh Bagrodia	Concern over frequent accidents in Ordinance Depots.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
79.	-do-	Shri Jai Parkash Aggarwal	Concern over leakage of examination papers in the country.	
80.	31-08-2007	Shri Moinul Hassan	Concern over exorbitant pricing of gas by private gas producer in KG basin.	
81.	-do-	Ms. Mabel Rebello	Need to redesign all employment programmes for poor in the country.	
82.	06-09-2007	Shri Ali Anwar	Demand to appoint Correspondents of Doodarshan in D.D. News Agency.	
83.	-do-	Shri Lalit Kishore Chaturvedi	Demand for post-matric scholarship to Schedule Castes Students in Rajasthan.	
84.	-do-	Shri Moinul Hassan	Demand to reject the proposal to permit FDI in Defence PSUs.	
85.	-do-	Shri Shahid Siddiqui	Demand for taking appropriate steps for development of D.D. Urdu Channel.	0-01

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
86.	-do-	Shri C. Perumal	Demand for stopping the construction of new dam on Mullaiperiyar river in Kerala.	
87.	-do-	Shri Jai Parkash Aggarwal	Demand to take innovative steps to remove terrorism from the country.	
88.	-do-	Shri Santosh Bagrodia	Need to identify and promote talented prodigies in the country.	
89.	06-09-2007	Shri Nand Kishore Yadav	Demand for installation of traffic signals on busy roundabouts in Delhi.	
90.	-do-	Shri Harendra Singh Malik	Concern over pollution caused by sugar mills and deforestation in Western Uttar Pradesh.	
91.	-do-	Shri Sharad Anantrao Joshi	Concern over suicides by farmers in Maharashtra.	
92.	-do-	Shri M.V. Mysura	Need to control dropout rate	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
		Reddy	among the SCs/STs students in the country.	
93.	-do-	Prof. P.J. Kurien	Demand to make necessary amendments to the Medical Council of India Act.	
94.	-do-	Shrimati Supriya Sule	Demand for approval of preparation of Land Development Plan of Eastern Coastal part of Mumbai city.	0-01
95.	-do-	Shri Motilal Vora	Concern over global warming.	
96.	-do-	Shrimati N.P. Durga	Need to stop manual scavenging in the country.	
97.	-do-	Shri Syed Azeez Pasha	Concern over the late running of trains.	
98.	-do-	Shrimati Jaya Bachchan	Concern over exorbitant rise in the prices of milk.	
99.	-do-	Shrimati Syeda Anawara Taimur	Demand to introduce affordable Housing Scheme.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
100.	06-09-2007	Shri K. Chandran Pillai	Concern over proposed strike notice by Port Workers.	
101.	-do-	Shri Datta Meghe	Demand to establish a Medical College at Nagpur on the lines of AIIMS, New Delhi.	
102.	-do-	Ms Pramila Bohidar	Demand to provide financial assistance to divorced women in the country.	0-01
103.	-do-	Shri Shreegopal Vyas	Demand for immediate assistance to Chhattisgarh for tackling problem of Naxalism.	
104.	07-09-2007	Shri Ajay Maroo	Concern over acute shortage of cooking gas in Jharkhand.	
105.	-do-	Shri Tiruchi Siva	Demand to include Kallanai in the world heritage list.	
106.	-do-	Shri Bhagirathi Majhi	Concern over frequent incidents of robbery/dacoity in Jharkhand Sampark Kranti Express Train.	0-01

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
107.	-do-	Shri Rudra Narayan Pany	Need to pay more attention towards the National Aluminum Company.	
108.	-do-	Prof. Ram Deo Bhandary	Demand to place the sacred ashes of Lord Buddha at Vaishali.	
109.	07-09-2007	Shri C. Ramachandraiah	Demand to increase the retirement age of employees of the Central Government and PSUs.	
110.	-do-	Dr. Gyan Prakash Pilania	Concern over indoor air pollution caused by traditional chulhas.	
111.	-do-	Shri Tapan Kumar Sen	Request for upward revision of ceiling under the Payment of Bonus Act.	0-01
112.	-do-	Shri Varinder Singh Bajwa	Demand to increase the compensation to farmers in border districts of Punjab.	
113.	10-09-2007	Shri Lalit Kishore Chaturvedi	Request to release remaining funds under SGRY to the State of Rajasthan	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
114.	-do-	Shri Ali Anwar	Demand to give promotional opportunities to the Correspondents of Doordarshan.	
115.	-do-	Dr. Gyan Prakash Palaria	Concern over horrendous scenario of child labour.	
116.	-do-	Shrimati Bachchan Jaya	Concern over poor enrolment of students in some schools of the country.	
117.	-do-	Shri Jai Parkash Aggarwal	Need to take measures to remove obstacles in the development of science & technology in the country.	
118.	10-09-2007	Shri Sharad Anantrao Joshi	Demand to streamline the Crop Insurance Scheme.	
119.	-do-	Shri Janardhana Poojary	Concern over issuance of Coastal Zone Management Notification leading to adverse impact on fishermen.	

Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
120.	-do-	Shri Santosh Bagrodia	Concern over crime against children.	
121.	-do-	Shri Surendra Lath	Demand for early completion of National Highway No. 215.	
122.	-do-	Shrimati Prema Cariappa	Demand for doubling of railway line from Bangalore city to Ramanagar upto Mysore.	0-01
123.	-do-	Shri O.T. Lepcha	Need to take effective measures for repairing, maintenance, widening and converting into four-laning of National Highway 31-A.	
124.	-do-	Shri Gireesh Kumar Sanghi	Need to establish more Universities in the country.	
125.	-do-	Shri Vijay J. Darda	Concern over weaponisation of Space.	
			Total:	0-15 ---

* Special Mentions from Sl. No. 1 to 125 were treated as laid on the Table of the House after taking sense of the House.

STATEMENTS BY MINISTERS

The following Statements by Prime Minister/Ministers were made/laid during the Session: —

Sl. No.	Date	Subject matter of the Statement	Name of the Minister	<u>Time taken</u> Hrs.Mts.
1.	13-08-2007	Civil nuclear energy cooperation with the United States.	Dr. Manmohan Singh, Prime Minister	0-02
2.	14-08-2007	Status of implementation of recommendations contained in the Forty-ninth Report of the Department-related Parliamentary Standing Committee on Finance.	Shri Prem Chand Gupta	0-01
3.	21-08-2007	Reported remarks made by the Indian Ambassador in Washington about the Indo-US bilateral Civil Nuclear Energy Cooperation Agreement.	Shri Pranab Mukherjee	0-12
4.	21-08-2007	Status of implementation of recommendations contained in the	Shri Pawan Kumar Bansal	0-01

Forty-third and Forty-fifth Reports of the Department-related Parliamentary Standing Committee on Finance.

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|----|------------|---|---------------------------|------|
| 5. | 22-08-2007 | Status of implementation of recommendations contained in the Sixteenth and Seventeenth Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare. | Dr. Anbumani Ramadoss | 0-01 |
| 6. | 22-08-2007 | Status of implementation of recommendations contained in the Eighteenth Report of the Department-related Parliamentary Standing Committee on Labour. | Shri Oscar Fernandes | 0-01 |
| 7. | 23-08-2007 | Status of implementation of recommendations contained in the Eighty-fourth/Ninety-second and One hundred second Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture. | Shri T.R. Baalu | 0-01 |
| 8. | 24-08-2007 | Status of implementation of recommendations contained in the Hundred and fifty-third Report of the | Shrimati Renuka Chowdhury | |

		Department-related Parliamentary Standing Committee on Human Resource Development; and		0-01
9.	-do-	Status of implementation of recommendations contained in the Hundred and seventieth Report of the Department-related Parliamentary Standing Committee on Human Resource Development.	Shrimati Renuka Chowdhury	
10.	29-08-2007	Status of implementation of recommendations contained in the Ninety-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture.	Shri Praful Patel	0-01
11.	-do-	Status of implementation of recommendations contained in the Sixty-seventh Report of the Department-related Parliamentary Standing Committee on Commerce; and	Shri Jairam Ramesh	0-01

12.	-do-	Status of implementation of recommendations contained in the Seventy-third Report of the Department-related Parliamentary Standing Committee on Commerce.	-do-	
13.	30-08-2007	Productivity-Linked-Reward for Port and Dock Workers/Employees.	Shri T.R. Baalu	0-03
14.	-do-	Resident Doctors' strike at the All India Institute of Medical Sciences, New Delhi.	Dr. Anbumani Ramadoss	0-04
15.	31-08-2007	Status of implementation of recommendations contained in the Twenty-first and Twenty-fourth Reports of the Department Related Parliamentary Standing Committee on Railways.	Shri R. Velu	0-01
16.	-do-	follow-up action on the recommendations contained in the Report of the High Level Committee headed by Justice Rajinder Sachar on the social, economic and educational status of the Muslim community of	Shri A. R. Antulay	0-01

India.

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|-----|------------|---|------------------------|------|
| 17. | 05-09-2007 | Status of implementation of recommendations contained in the Ninth, Twelfth and Thirteenth Reports of the Department Related Parliamentary Standing Committee on Defence. | Shri A. K. Antony | 0-01 |
| 18. | -do- | Status of implementation of recommendations/observations contained in the Seventy-fifth Report of the Department Related Parliamentary Standing Committee on Commerce. | Shri Jairam Ramesh | |
| 19. | 05-09-2007 | Successful launch of G.S.L.V. - F 04 / INSAT - 4CR on the 2 nd September, 2007.

The Vice-Chairman (Prof. P.J. Kurien), on behalf of the whole House and on his own behalf congratulated the entire ISRO community on the success of this important mission. | Shri Prithviraj Chavan | 0-05 |

20.	06-09-2007	Status of implementation of recommendations contained in the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Agriculture.	Dr. Akhilesh Prasad Singh	0-01
21.	-do-	Status of implementation of recommendations contained in the Twenty-first Report of the Department-related Parliamentary Standing Committee on Rural Development.	Shri Mani Shankar Aiyar	0-01
22.	-do-	Abolition of Emigration Check Requirement Suspension (ECRS) system.	Shri Suresh Pachouri	0-01
23.	07-09-2007	Selection of the Ministry of Parliamentary Affairs for the Indira Gandhi Official Language Award for 2005-2006.	Shri Suresh Pachouri	0-01
24.	10-09-2007	Status of implementation of recommendations contained in the Seventeenth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment.	Shri P.R. Kyndiah	0-01

25. -do- Status of implementation of recommendations contained in the Fifteenth, Sixteenth, Twenty-first, Twenty-third and Twenty-fourth Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment. Shrimati Meira Kumar
26. -do- Status of implementation of recommendations contained in the One Hundred forty-first, One Hundred fifty-seventh, One Hundred sixty-second, One Hundred sixty-eighth, One Hundred sixty-ninth, One Hundred Seventieth and One Hundred Seventy-second Reports of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests. Shri Kapil Sibal
27. 10-09-2007 Status of implementation of recommendations contained in the First, Fifth and Fourteenth Reports of the Department-related Parliamentary Shri Suresh Pachouri

Standing Committee on Personnel,
Public Grievances, Law and Justice.

Total: 0-42

MESSAGES FROM THE LOK SABHA-REPORTED/GOVERNMENT
BILLS—LAID ON THE TABLE

Secretary-General reported to the Rajya Sabha 10 messages received from the Lok Sabha and laid on the Table 6 Government Bills, as passed by the Lok Sabha, during the Session.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

3 Meetings of the Business Advisory Committee were held during the Session to allot time for Government Legislative and other Business. Recommendations of all the meetings were reported to the House on the dates mentioned below: —

Sl.No.		Date	
<u>Time taken</u>			
	Hrs.Mts.		
	1.		14-08-
2007		0-01	
	2.		24-08-
2007		0-01	
	3.		31-08-
2007		0-01	

Total:		0-03	

STATEMENTS REGARDING GOVERNMENT BUSINESS

5 Statements regarding Government Business were made in the House on the following dates during the Session: —

<u>Sl.No.</u>		<u>Date</u>	
<u>Time taken</u>			
	<u>Hrs. Mts.</u>		
	1.	13-08-	
2007		0-01	
	2.	17-08-	
2007		0-02	
	3.	24-08-	
2007		0-01	
	4.	31-08-	
2007		0-01	
	5.	07-09-	
2007		0-01	

		Total:	0-06

SHORT DURATION DISCUSSION (*Discussions under Rule 176*)

Date	Name of the Member who raised the discussion	Subject	No. of Speakers	Minister who replied	<u>Time taken</u> Hrs.Mts.
14-08-2007 23-08-2007 30-08-2007 06-09-2007	Shri Kalraj Mishra	Situation arising out of the heavy floods in various parts of the country and the relief measures undertaken by the Government.	25	Shri Shivraj Vishwanath Patil	4-08
Total:					<hr/> 4-08 <hr/>

SUPPLEMENTARY DEMANDS FOR GRANTS — LAID ON THE TABLE

Sl.No	Date	Particulars	Laid on the Table by	<u>Time taken</u> Hrs.Mts.
1.	17-08-2007	Supplementary Demands for Grants (General), 2007-2008	Shri Pawan Kumar Bansal	0-01
2.	21-08-2007	Supplementary Demands for Grants (Railways) 2007-08	Shri Naranbhai Rathwa	0-01
Total:				0-02

STATUTORY RESOLUTION

Date	Member/ Minister who moved the Resolution	Subject	No. of Speakers	Time taken Hrs. Mts.	Remarks
30-08- 2007	Shri S.S. Palanimanickam	"In pursuance of sub-section (2) of section 8A of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House approves of Notification No. 81/2007-Customs, dated the 3 rd July, 2007[G.S.R. 462(e), dated the 3 rd July, 2007] which seeks to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of	—	0-02	Adopted.

Date	Member/ Minister who moved the Resolution	Subject	No. of Speakers	<u>Time taken</u> Hrs. Mts.	Remarks
		customs duty applicable to goods falling under heading 2204 or 2205 or under tariff item 2206 00 00 from '100%' to ' 150%'."			
			Total:	0-02	

GOVERNMENT LEGISLATIVE BUSINESS

Sl.No	Title of the Bill	Date of Introduction /laying on the Table as passed by Lok Sabha	Date of discussion in the Rajya Sabha	Minister-in-charge	No. of Speaker:	<u>Time taken</u> Hrs. Mts.	Remarks
1.	The Private Detective Agencies (Regulation) Bill, 2007.	13-08-2007	—	Shri Shriprakash Jaiswal	—	0-01	Introduced
2.	The Private Universities (Establishment and Regulation) Bill, 1995.	25-08-1995	14-08-2007	Shrimati D. Purandeswari	—	0-01	Withdrawn
3.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007.	15-05-2007	14-08-2007	Shrimati Meira Kumar	17	3-10	Passed

4.	The Drugs and Cosmetics (Amendment) Bill, 2007.	21-08-2007	—	Shrimati Panabaka Lakshmi	—	0-01	Introduced
5.	The Inland Vessels (Amendment) Bill, 2005.	08-12-2005	22-08-2007	Shri T.R. Baalu	5	1-31	Passed, as amended.
6.	The Warehousing (Development and Regulation) Bill, 2007.	16-05-2007	22-08-2007	Dr. Akhilesh Prasad Singh	5	1-54	Passed
7.	The Indira Gandhi National Tribal University Bill, 2007.	23-08-2007	—	Shri Arjun Singh	—	0-05	Introduced
8.	The State Bank of India (Amendment) Bill, 2007.	21-08-2007	23-08-2007	Shri Pawan Kumar Bansal	6	2-38	Returned

9.	The Appropriation (No.3) Bill, 2007.	23-08-2007	24-08-2007	Shri P. Chidambaram	9	2-36	Returned
10.	The Appropriation (Railways) No.3 Bill, 2007.	29-08-2007	29-08-2007	Shri Lalu Prasad	31	3-59	Returned
11.	The Apprentices (Amendment) Bill, 2006.	19-05-2006	30-08-2007	Shri Oscar Fernandes	17	2-07	Passed, as amended
12.	The Merchant Shipping (Amendment) Bill, 2007.	16-08-2007	06-09-2007	Shri T.R. Baalu	—	0-03	Passed
13.	The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007.	07-09-2007	—	Shri Murli Deora	—	0-01	Introduced

14.	The Carriage by Road Bill, 2005.	07-12-2005	07-09-2007	Shri T.R. Baalu	—	0-06	Passed, as amended.
15.	The Unorganised Sector Workers' Social Security Bill, 2007.	10-09-2007	—	Shri Oscar Fernandes	—	0-01	Introduced

16.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007.	07-09-2007	10-09-2007	Dr. Anbumani Ramadoss	—	0-03	Passed
17.	The Competition (Amendment) Bill, 2007.	07-09-2007	10-09-2007	Shri Prem Chand Gupta	—	0-03	Passed

Total: —
 —
 18-
 20

NATIONAL SONG

On the 10th September, 2007, National Song (*Vande Mataram*) was played.

(Time taken: 01 Minute)

STATEMENT SHOWING THE BREAK-UP OF THE TIME TAKEN BY
THE RAJYA SABHA ON VARIOUS ITEMS OF BUSINESS DURING
THE SESSION

Sl. No.	Subject	<u>Time taken</u> Hrs.Mts.
1.	National Anthem	0-01
2.	Obituary References	0-13
3.	Questions	6-03
4.	Statement by Minister correcting Answer to Question	0-01
5.	Papers Laid on the Table	0-20
6.	Reports/Statements of the Committees Presented/Laid on the Table	0-39
7.	Felicitations to the Chairman	1-44
8.	Felicitations to Shri Shyam Benegal	0-01
9.	Felicitations to the Indian Football Team	0-01
10.	Felicitations to the Indian Hockey Team	0-01
11.	Ruling by the Chair	0-01
12.	References by the Chair	0-05
13.	Information to the House	0-09

14.	Retirement of Dr. Yogendra Narain as Secretary-General, Rajya Sabha	0-04
15.	Submissions by Members	2-22
16.	Leave of Absence	0-06
17.	Petition reported by Secretary-General	0-01
18.	Presentation of Petition	0-01
19.	Motions for Elections/Appointments of Members to various Committees/Bodies	0-09
20.	Matters raised with permission	1-36
21.	Special Mentions	0-15
22.	Statements by Ministers	0-42
23.	Messages from the Lok Sabha-Reported/Government Bills-Laid on the Table	0-08
24.	Recommendations of the Business Advisory Committee	0-03
25.	Statements regarding Government Business	0-06
26.	Short Duration Discussions (<i>Discussions under Rule 176</i>)	4-08
27.	Supplementary Demands for Grants — Laid on the Table	0-02
28.	Statutory Resolution	0-02
29.	Government Legislative Business	18-20

30.	Private Members' Business	
	I. Private Member's Bills	3-42
	II. Private Members' Resolutions	0-01
31.	National Song	0-01
32.	Points Raised	2-40
		<hr/>
	Total:	<u>43-48</u>